

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(ORIGINAL JURISDICTION)
ORIGINAL APPLICATION NO. 1270 OF 2024**

IN THE MATTER OF:

Imran Ali

...Applicant

//Versus//

Ministry of Environment,
Govt. of Uttar Pradesh & Ors.

...Respondents

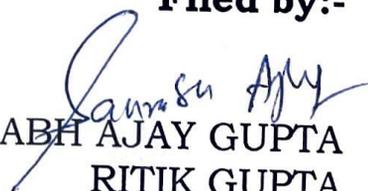
NDOH: 19.05.2025

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1.	Affidavit in support of Counter Affidavit and Reply to I. A. dated 31.01.2025.	
2.	Proof of Service	

Date: 28.02.2025
New Delhi

Filed by:-


SAURABH AJAY GUPTA
RITIK GUPTA

Advocates for Respondent Nos.7
Chamber No. 79, A. K. Sen Block
Supreme Court of India
New Delhi-110001.

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
(ORIGINAL JURISDICTION)
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... Applicant

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Ministry of Environment,
Govt. of Uttar Pradesh & Ors.

... Respondents

**AFFIDAVIT IN SUPPORT OF COUNTER AFFIDAVIT AND
REPLY TO I.A. DATED 31.01.2025**

I, Rakesh Goel, aged about 69 Years, s/o Bashesh Chand, r/o Mohalla Jatan, Kiratpur, Bijnor, Uttar Pradesh- 246731, do hereby solemnly affirm and state as under:

1. That I am the Respondent No. 7 in the above-captioned Original Application. I have read the contents of the Original Application filed by the Applicant and I am fully conversant with the facts of the case and competent to swear this Affidavit. That in compliance of order dated 13.02.2025 passed by this Hon'ble Tribunal in Original Application No. 1270 of 2024, the Respondent No. 7 was directed to file an Affidavit in support of Reply dated 31.01.2025.



Rakesh Goel

3. That I had read the Counter Affidavit and Reply to I.A. dated 31.01.2025 filed on behalf of Respondent Nos. 5 to 7 as on the date of filing i.e. 31.01.2025 and I hereby state that I fully endorse and adopt the contents of the said Counter Affidavit and Reply dated 31.01.2025 filed on my behalf by Respondent No. 5.

4. That the averments made in the Counter Affidavit and Reply to I.A. dated 31.01.2025, are true and correct to the best of my knowledge and understanding.

[Handwritten Signature]
DEPONENT

VERIFICATION:

I, Rakesh Goel, aged about 69 Years, s/o Bashesh Chand, r/o Mohalla Jatan, Kiratpur, Bijnor, Uttar Pradesh- 246731, do hereby solemnly affirm and declare that the contents of the above affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at 2-2025 on this the 24 day of February, 2025



shown before me on the day of 24-2-2025
by Rakesh Goel
who has been identified by M. C. Tyagi
who is personally known to me.
whose signature (s) is/are here to appended

[Handwritten Signature]
DEPONENT

M. C. Tyagi
Mahesh Chand Tyagi
Notary Advocate
BIJNOR (U.P.)
24/2/2025

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saaurabh ajay <chambersofsaaurabhajaygupta@gmail.com>

Service Affidavit of Respondent No. 6 & 7 in OA No. 1270 of 2024 Titled Imran Ali vs Ministry of Environment

saaurabh ajay <chambersofsaaurabhajaygupta@gmail.com>
To: <imran.hrln@gmail.com>, <eonppkiratbi-up@nic.in>

Fri, 28 Feb at 4:45 PM

PFA copies of Affidavit on behalf of Respondent No. 6 & 7 in OA No. 1270 of 2024 Titled Imran Ali vs Ministry of Environment

[Quoted text hidden]

Affidavit Respondent No. 7.pdf, Affidavit Respondent 6.pdf